

**IN THE HIGH COURT OF JUDICATURE AT PATNA**  
**FIRST APPEAL No.8 of 2012**

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3. Rakesh Kumar Son of Late Nandlal Prasad, resident of Village-Amba, P.O. Amba, Police Station Kutumba, District Aurangabad (Bihar).
4. Abhimanyu Kumar @ Abhimanyu Kumar Soni son of Late Nandlal Prasad, resident of Village-Amba, P.O. Amba, Police Station Kutumba, District Aurangabad (Bihar).
5. Shankar Kumar @ Shankar Kumar Rai Son of Late Nandlal Prasad, resident of Village-Amba, P.O. Amba, Police Station Kutumba, District Aurangabad (Bihar).
6. Suman Saurabh son of Late Nandlal Prasad, resident of Village-Amba, P.O. Amba, Police Station Kutumba, District Aurangabad (Bihar).

... .. Appellant/s

Versus

1. Shyampati Devi W/o Ayodhya Prasad, resident of village Singsigi, Police Station Vishrampur, District Palamu (Jharkhand), at present resident of Village-P.O. Amba Police Station Kutumba, District Aurangabad (Bihar).
2. Ayodhya Prasad son of Late Ram Lakhan Bhagat, resident of village Singsigi, Police Station Vishrampur, District Palamu (Jharkhand), at present resident of Village-P.O. Amba Police Station Kutumba, District Aurangabad (Bihar).
3. Shambhu Sharan Malakar, son of Ayodhya Prasad, resident of village Singsigi, Police Station Vishrampur, District Palamu (Jharkhand), at present resident of Village-P.O. Amba Police Station Kutumba, District Aurangabad (Bihar).
4. Ajay @ Guddu Kumar son of Ayodhya Prasad, resident of village Singsigi, Police Station Vishrampur, District Palamu (Jharkhand), at present resident of Village-P.O. Amba Police Station Kutumba, District Aurangabad (Bihar).
5. Sanjay Kumar son of Ayodhya Prasad, resident of village Singsigi, Police Station Vishrampur, District Palamu (Jharkhand), at present resident of Village-P.O. Amba Police Station Kutumba, District Aurangabad (Bihar).
6. Vijay Kumar minor son of Ayodhya Prasad under the guardianship of his father namely Ayodhya Prasad.
7. Daya Nand Kumar Malakar son of Ayodhya Prasad, resident of village Singsigi, Police Station Vishrampur, District Palamu (Jharkhand), at present resident of Village-P.O. Amba Police Station Kutumba, District Aurangabad (Bihar).

... .. Respondent/s

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**Appearance :**

For the Appellant/s : Mr. Abhishek, Advocate  
For the Respondent/s : Mr. Shashi Shekhar Tiwary, Advocate

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**CORAM: HONOURABLE MR. JUSTICE RAMESH CHAND MALVIYA**



ORAL ORDER

31 29-01-2026 As prayed for by learned counsel for the appellants,  
list this case on 02.02.2026.

**(Ramesh Chand Malviya, J)**

Anand Kr.

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